

†[THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) The Central Government have issued an Order to fix ceiling limits for the stocks of pulses. No order has been issued fixing the prices of pulses. No reports have been received either by the Central Government or the Delhi Administration that dealers in Delhi have removed their stocks of pulses to places outside Delhi and are hoarding them in the houses of farmers.

(b) State Governments/Union Territory administrations who are the executing agencies, have been asked to check hoarding, profiteering and other malpractices by making use of measures like the Essential Commodities Act, and orders issued thereunder.]

Handing over of management of Public Sector Units to workers

*437. SHRI PIARE LALL KUREEL
uruf PIARE LALL TALIB:
SHRI JAGDISH JOSHI:
SHRI IBRAHIM KALANTYA:
SHRI KHURSHED ALAM
KHAN:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there is any proposal under Government's consideration to Hand over the management of some public sector units to workers; and

(b) if so, what are the details in this regard?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Government is not considering any proposal as such to hand over the management of some public sector units to workers.

(b) Does not arise.

†[] English translation.

Abolition of Sales Tax

*438. DR. V. P. DUTT:
SHRI SARDAR AMJAD ALI:
SHRI SITARAM KESRI:
SHRI BHISHMA NARAIN
SINGH:
SHRI BHAIKAR CHANDRA
MAHANTI:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to refer to the answer to Unstarred Question 385 given in the Rajya Sabha on the 21st June, 1977 and state:

(a) whether the Indirect Taxation Enquiry Committee which was reviewing the structure of all the indirect taxes—Central, State and local, has submitted its report to Government; and

(b) if so, what decision Government have taken in regard to the abolition of sales tax and octroi duty and replacing these levies by excise duty?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The Government has recently received Part I of the final report of the Indirect Taxation Enquiry Committee. Part II of the final Report is, however, yet to be received.

(b) As the Report relates to taxation proposals, among other things, the contents thereof are being treated as confidential for the present. Part I of the Report is presently under study. Since sales tax and Octroi duty both are State subjects under the Constitution, the State Governments will have to be consulted. It is too early to take any decision in the matter.

Indo-Polish trade talks

*439. SHRI JANARDHANA REDDY: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that a Trade Delegation from Poland visited India

in November, 1977 for holding discussions regarding trade with India; and

(b) if so, what was the outcome of the discussions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) and (b) No official trade delegation from Poland visited India in November, 1977 for holding trade talks. However a delegation of the Polish Chamber of Commerce visited India at the invitation of the Indo-Polish Chamber of Commerce. No official discussions were held.

Assistance from Kuwait for Kopili Hydro-Power Project in Assam

*440. SHRI DHARMCHAND JAIN:
SHRI SITARAM KESRI:
SHRI BHISHMA NARAIN SINGH:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether it is a fact that Government of India have sought assistance from Kuwait for the Kopili Hydro-power Project in Assam;

(b) if so, what is the nature of the assistance sought; and

(c) whether the Government of Kuwait have agreed to give assistance?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c) Loan assistance has been sought not from the Government of Kuwait but from the Kuwait Fund for Arab Economic Development, an autonomous public corporation of the Kuwait Government. The Fund has expressed its willingness to consider participating in financing the Kopili Hydro-Electric Project and its final decision in the matter is awaited.

हिन्दी टंकण यंत्र

*441. डा० लोकेश चन्द्र : क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) आगामी तीन वर्षों के दौरान उनके मंत्रालय में हिन्दी के अधिकाधिक इस्तेमाल के लिए हिन्दी के कितने टंकण यंत्रों की आवश्यकता है;

(ख) इस समय कितने हिन्दी टंकण यंत्र विद्यमान हैं; और

(ग) शेष हिन्दी टंकण यंत्र कब तक प्राप्त कर लिये जायेंगे ?

†[Hindi Typewriters]

*441. DR. LOKESH CHANDRA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the number of Hindi Typewriters required for the progressive use of Hindi in his Ministry during the next three years;

(b) the number of existing Hindi typewriters; and

(c) by when the remaining Hindi typewriters will be procured?]

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) से (ग) वित्त मंत्रालय में हिन्दी टंकण यंत्रों की विद्यमान संख्या 86 है ।

यह सही-सही बताना संभव नहीं है कि अगले तीन वर्षों में कितने हिन्दी टंकण यंत्रों की आवश्यकता होगी । जब-जब आवश्यकता पड़ेगी, अशेषित संख्या में टंकण यंत्र प्राप्त कर लिए जाएंगे ।

†[THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c) The

†[] English translation.